

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36203/2026

[Arising out of impugned final judgment and order dated 06-05-2026 in CRLA No. 2004/2011 passed by the High Court of Judicature at Allahabad]

RAGHUNATH ALIAS BATAULI

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 185591/2026 - EXEMPTION FROM SURRENDERING WITHIN TIME

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 37105/2026

IA No. 186712/2026 - EXEMPTION FROM FILING O.T.

IA No. 186718/2026 - EXEMPTION FROM SURRENDERING WITHIN TIME

Date : 07-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) :

Mr. Rana Ranjit Singh, AOR
Mr. Vivek Kumar Singh, Adv.
Mr. Ravish Singh, Adv.
Mrs. Akanksha Singh, Adv.
Mrs. Sweta Singh, Adv.
Ms. Saiyam Maan, Adv.
Mr. Aniket Rajput, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the matter(s) after the Partial
Court Working Days.